

English versions) published in Notification No. G.S.R. 487 in Gazette of India dated the 29th May, 1982, under sub-section (3) of section 48 of the Life Insurance Corporation Act, 1956.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the Notification mentioned at (3) above. [Placed in Library. See No. LT-4411/82]

(5) A copy of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956.

(i) A statement regarding Review by Government on the working of the General Insurance Corporation of India, Bombay, for the year ended 31st December, 1981.

(ii) Annual Report of the General Insurance Corporation of India, Bombay, for the year ended 31st December, 1981 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-4412/82]

(6) A copy of the Audit Report (Hindi and English versions) on the Accounts of the Delhi Financial Corporation for the year ended 31st March, 1981 under sub-section (7) of section 37 of the State Financial Corporation Act, 1951. [Placed in Library See No. LT-4413/82]

REVIEW ON AND ANNUAL REPORT OF
JUTE CORPORATION OF INDIA LTD.,
CALCUTTA FOR 1979-80, ETC.

THE DEPUTY MINISTER IN
THE MINISTRY OF COMMERCE
(SHRI P. A. SANGMA) : I beg to
lay on the Table :

(1) A Copy of the following
papers (Hindi and English versions)

under sub-section (1) of section 619A
of the Companies Act, 1956—

(i) Statement regarding Review by the Government on the working of the Jute Corporation of India Limited, Calcutta, for the year 1979-80.

(ii) Annual Report of the Jute Corporation of India Limited, Calcutta, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-4414/82]

AN HON. MEMBER : No Zero
hour today.

MR. SPEAKER : Today very
profound good sense is prevailing.
(Interruptions)

PROF. MADHU DANDAVATE
(Rajapur) : We are waiting for the
Papers to be laid. We will display
it at a later stage.

12 hrs.

COMMITTEE ON PETITIONS MINUTES

DR. SUBRAMANIAM SWAMI
(Bombay North-East) : Sir, I beg
to lay on the Table Minutes (Hindi
and English versions) of Sixteenth,
Twentieth, Twenty-fourth to Twenty-
sixth and Twenty-eighth to Thirty-
first Sittings of the Committee
on Petitions.